NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 16/221/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: Evergrowing Iron & Finvest Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Rajcev Kumar, Advocate

ORDER

Notice to the ROC returnable on 18th December, 2017. Dasti

(S. K. Mohapatra)
Member (T)

(Ina Malhotra)
Member (J)